

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

*Imphal, the 20<sup>th</sup> June, 2014*

No.HCM/V-3/76-Estt(iv)/ 10113 The High Court of Manipur will remain closed from 23rd June, 2014 to 7th July, 2014 and reopen on 9<sup>th</sup> July, 2014 on account of Summer Vacation.

During the vacation period, the office will remain open on 25th and 26th June, 2014 and function from 10.00 a.m. to 4.30 p.m. and will remain closed on the rest of the days.

The Hon'ble Acting Chief Justice has been pleased to constitute the Vacation Court of Hon'ble Mr. Justice N. Kotiswar Singh on 26th June, 2014.

Urgent matters pertaining to civil and criminal will be allowed to be filed on 25th June, 2014 from 10.30 a.m. to 3.00 p.m.

Limitation will not run during the vacation.

*Sd/-*

**( S. SERTO )**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No.HCM/V-3/76-Estt(iv)/ 10114 -20

Date : 20/06/2014

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( S. SERTO )  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR